

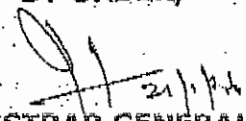
RAJASTHAN HIGH COURT, JODHPUR**ORDER**

No.Estt.(RJS)/05/2016

Date : 21.01.2016

The headquarter of **Shri Rajinder Kumar**, Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, is hereby changed from Rajasthan High Court, Jodhpur to Rajasthan High Court Bench, Jaipur till further orders.

BY ORDER,



21/1/16
REGISTRAR GENERAL

No.Estt.B2(v)1/2016/641

Date : 21.01.2016

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. **The Concerned Officer/Treasury Officer.**
12. P.S. to All Hon'ble Judges at Jodhpur.
13. Registrar Head Quarter at Delhi, Room No. 410, Rajasthan House, 7, Prithvi Raj Road, New Delhi-110011.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell



21/1/16
REGISTRAR GENERAL